

Central Administrative Tribunal
Principal Bench, New Delhi.

(3)

OA-158/2000
MA-174/2000

New Delhi this the 14th day of March, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

1. Sh. Virender Singh,
S/o Sh. Khushal Singh,
R/o H 389, Jahangirpuri,
Delhi.
2. Sh. Trilok Chand,
S/o Sh. Laxmandas,
R/o A690, Jahangirpuri,
Delhi. Applicants

(Applicants in person)

Versus

1. Union of India through
Secretary,
Ministry of Human Resources Development,
Shastri Bhawan,
New Delhi.
2. The Chairman,
National Open School,
831 B Kailash Colony,
New Delhi-48.
3. Secretary,
National Open School,
831 B, Kailash Colony,
New Delhi-48. Respondents

(through Sh. Gajender Giri, proxy for Sh. Anil Kumar, Advocate)

ORDER (ORAL)

Applicants seek permission to withdraw this O.A.
stating that the O.A. has been wrongly filed before this
Tribunal. Accordingly, the O.A. is dismissed as withdrawn.


(Dr. A. Vedavalli)
Member(J)

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